NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-578(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Jhunsons Chemicals Vs. Lifeline Services Pvt Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

ORDER

Present none. In the interest of justice, adjourned to 1st February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)